

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 109**  
**(IB)-295(PB)/2020**

**IN THE MATTER OF:**

M/s. Super City Infratech Pvt Ltd.	...	Applicant/Petitioner
Vs		
Euphoria sports City Pvt Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 12.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Shiva Kapur, Adv.  
For the Respondent : P. Nagesh, Harshal Kumar, Advs.

**ORDER**

At request of the respondent, list this matter on 24.02.2021 to file reply by the corporate debtor.

- Sd -

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

- Sd -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

12.01.2021  
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